

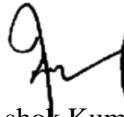

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SOVIKA AVIATION SERVICES PRIVATE LIMITED
OPERATING IN AVIATION/CARGO SERVICES, LOCATED AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sovika Aviation Services Private Limited PAN No. AALCS3724K CIN No – U74910MH2007PTC175582
2.	Address of the registered office	607 Dynasty Business Park A Wing Andheri Kurla Road, J B Nagar, Andheri, Mumbai - 400059
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The asset of the company are located at 607 Dynasty Business Park A Wing Andheri Kurla Road, J B Nagar, Andheri, Mumbai - 400059
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: irp.sovikaaviationmum@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: irp.sovikaaviationmum@gmail.com
10.	Last date for receipt of expression of interest	16 th March, 2024
11.	Date of issue of provisional list of prospective resolution applicants	21 st March, 2024
12.	Last date for submission of objections to provisional list	26 th March, 2024
13.	Date of issue of final list of prospective resolution applicants	30 th March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1 st April, 2024
15.	Last date for submission of resolution plans	1 st May, 2024
16.	Process email id to submit Expression of Interest	irp.sovikaaviationmum@gmail.com

Date: 1st March, 2024
Place: Mumbai

For Sovika Aviation Services Private Limited



 Ashok Kumar Golechha
 Resolution Professional

Sovika Aviation Services Private Limited (Under CIRP)
Reg. No: IBBI/IPA-002/IP-N000932/2019-2020/12973

Correspondence Address of the Resolution Professional: Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053.